

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 4672
ANSWERED ON 31ST MARCH, 2022**

REPAIRING OF ROADS UNDER CRIF

†4672. DR. RAMAPATI RAM TRIPATHI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of National Highways (NHs) which are in dilapidated condition in various States including Uttar Pradesh;**
- (b) the funds allocated to the States for repair/ development of roads under Central Road and Infrastructure Fund (CRIF) during each of the last three years and the current year along with utilisation status thereof, State/UT-wise including Uttar Pradesh; and**
- (c) the details of road development projects undertaken under CRIF in various States including Uttar Pradesh during the said period and the time by which these projects are likely to be completed?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) The Ministry is primarily responsible for development and maintenance of National Highways (NHs).

The development and maintenance of NHs is a continuous process. The main reason for deficiencies in certain NH stretches are due to inadequate pavement thickness / composition of State roads while handing them over to the Central Government after declaration of these roads as new NHs. The works on such NHs as well as other NHs are taken up from time to time as per inter-se priority, traffic

density and availability of funds to keep the NHs in traffic worthy conditions.

Ministry finalised the Annual Plan of National Highway (Original) [NH(O)] works for 2021-22 in consultation with State Governments/ Union Territories (UTs) and other implementing agencies such as National Highways and Infrastructure Development Corporation Limited (NHIDCL) and Border Roads Organisation (BRO). All NHs in need of immediate Development/ Maintenance and Repair (M&R) have been included in the same.

The State/ UTs/ Agency – wise details of funds allocated for development and M&R of NHs and funds released/ expenditure incurred during last three years and current year are at Annexure-I and Annexure-II respectively.

Apart from this the Ministry also allocates fund for State Governments / UTs for development and maintenance of State Roads under the Central Road & Infrastructure Fund (CRIF) and Economic Importance & Interstate Connectivity (EI&ISC) schemes.

The State/ UT - wise details of accrual/ allocation of funds and the funds released/ expenditure incurred for development and maintenance of State roads under CRIF and EI&ISC schemes during each of the last three years and current year, are placed at Annexure-III and Annexure-IV respectively.

(c) As per the CRIF Act, 2000 amended through Finance Act, 2019, the Administrative Approval of the State road projects including Technical Approval and Financial Sanction is assigned with State Governments/ UTs.

The State/ UT – wise details of Projects sanctioned / finalized under CRIF scheme during last three years and current year is placed at Annexure-V.

The State/UT wise details of projects sanctioned under EI&ISC schemes during 2018-19 is placed at Annexure-VI; no projects under EI&ISC scheme has been sanctioned / finalized during 2019-20, 2020-21 and 2021-22 so far.

The criteria inter alia provides that the period of completion of projects sanctioned under CRIF and EI&ISC Schemes shall not exceed 36 months for Hill States, North Eastern States and 24 months for other States unless permitted by the State Government/ UT.

ANNEXURE - I**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 4672 FOR ANSWER ON 31.03.2022 ASKED BY DR. RAMAPATI RAM TRIPATHI REGARDING REPAIRING OF ROADS UNDER CRIF**

The State/ Union Territories (UTs)/ Agency – wise details of funds allocated for development of NHs and funds released/ expenditure incurred during last three years and current year:-

Amount in Rs. crore									
Sl. No.	States/UTs/Schemes/ Agency	2018-19		2019-20		2020-21		2021-22 (Till 28.02.2022)	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
1	Andhra Pradesh	2,260	2,054	1,809	2,011	1,846	1,922	2,116	1,793
2	Arunachal Pradesh	90	89	81	81	142	150	310	221
3	Assam	414	421	430	428	420	420	350	309
4	Bihar	1,598	1,554	1,899	1,553	2,082	2,170	2,542	2,156
5	Chhattisgarh	1,831	1,342	709	697	683	791	648	577
6	Goa	940	973	1,004	976	1,062	726	643	543
7	Gujarat	392	390	545	719	730	828	800	735
8	Haryana	330	375	105	108	160	143	110	82
9	Himachal Pradesh	351	328	160	99	176	182	722	608
11	Jharkhand	320	320	163	182	330	301	350	279
12	Karnataka	1,630	1,561	1,361	1,293	1,210	1,224	1,079	854
13	Kerala	280	301	294	327	470	525	331	254
14	Madhya Pradesh	1,665	1,887	2,279	2,535	1,750	1,958	1,306	1,121
15	Maharashtra	7,051	7,445	10,341	10,998	9,849	9,226	6,099	5,281
16	Manipur	260	260	397	392	147	145	130	99
17	Meghalaya	71	58	35	20	17	19	60	36
18	Mizoram	80	80	85	85	91	89	125	112
19	Nagaland	200	200	445	414	355	308	364	311
20	Odisha	790	774	451	462	601	676	755	635
21	Punjab	786	808	883	1,020	820	675	528	429
22	Rajasthan	1,296	1,290	1,124	1,062	842	911	836	704
23	Sikkim	1	0	0	0	5	4	42	36
24	Tamil Nadu	870	884	530	423	716	618	1,200	1,010
25	Telangana	1,220	1,213	1,515	1,494	1,000	1,015	970	737
26	Tripura	50	50	65	62	105	100	125	109
27	Uttar Pradesh	2,040	1,996	1,838	1,765	1,715	1,798	1265	1080
28	Uttarakhand	1,000	1,011	964	1,044	960	1,039	679	579
29	West Bengal	991	980	806	792	713	751	593	441
30	A&N Islands			0	0	1	0	1	0
31	Chandigarh	2	1	5	0	1	0	1	0

Amount in Rs. crore									
Sl. No.	States/UTs/Schemes/ Agency	2018-19		2019-20		2020-21		2021-22 (Till 28.02.2022)	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
32	Dadar & Nagar Haveli	2	0	12	0	25	43	32	26
33	Daman & Diu			8	0				
34	Delhi	3	0	83	62	92	50	98	56
35	Jammu & Kashmir	45	44	50	26	70	52	90	59
36	Ladakh			0	0	20	17	11	0
36	Puducherry	30	13	2	1	21	19	3	1
37	Other projects under NH(O) / First come first served	-	-	1,513	#	-303*	#	-200*	#
38	National Highways Authority of India (NHAI)- Cess \$	11,569	11,569	11,091	11,091	23,850	23,850	36,210	36,210
39	NHAI- Toll \$	9,570	9,570	10,600	10,600	11,500	11,500	12,670	12,670
40	NHAI- NH(O) \$	0	0	1,000	1,000	2,833	2,833	16,242	16,242
41	NHAI-TOT \$	9,682	9,682	10,000	5,000	10,250	7,262	13,000	0
42	National Highways & Infrastructure Development Corporation Ltd. (NHIDCL) under NH(O)\$	1,000	1,000	2,165	2,165	6,568	6,568	7,079	7,079
43	Border Roads Organization (BRO)\$	135	135	356	354	502	500	385	263
44	Special Accelerated Road Development Programme for North-East Region (SARDP-NE) including Arunachal Package\$	5,610	5,345	3,680	3,592	4,540	4,513	4,825	4,426
45	Special Programme for development of Roads In Left Wing Extremism affected Area (LWE) including Development of Vijayawada-Ranchi Road	905	552	475	409	425	378	332	309
46	Externally Aided Projects - Head Quarters, NHAI, NHIDCL \$	222	219	1,242	1,242	1,905	1,905	3,151	3,151
47	Bharatmala BRO, NHIDCL\$							911	909

Amount in Rs. crore									
Sl. No.	States/UTs/Schemes/ Agency	2018-19		2019-20		2020-21		2021-22 (Till 28.02.2022)	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
48	Development of Ropeways							5	5
49	NHLML							100	100
	Total	67,582	66,774	72,600	66,584	91,297	88,204	120,024	102,637
50	IEBR / Borrowings by NHAI	62,000	61,217	75,000	74,988	65,000	65,036	65,000	60,372
51	SPV						9,731	7006	7,006
52	InVIT							7350	7,350
	Total	129,582	127,991	147,600	141,572	156,297	162,971	199,380	177,365

Alloc. – Allocation; Expd. - Expenditure

Authorizations were made to incur expenditure on purely “First Come First Serve” basis subject to the condition that total overall expenditure does not exceed total allocation made during that Financial Year to ensure that there are least surrender of funds. Therefore, expenditure for some States have been more than the allocation made during that Financial Year.

*- Negative allocation is reflected as funds were re-appropriated from NHDP-IV (State PWD) to NHAI. However the State/UT wise allocation was not reduced.

#- Expenditure included in State/UT wise

\$- State/UT wise allocations not made

Allocation of PR/IRQP is not included in the above statement. PR/IRQP is funded from NH(O) from 2021-22.

ANNEXURE – II

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 4672 FOR ANSWER ON 31.03.2022 ASKED BY DR. RAMAPATI RAM TRIPATHI REGARDING REPAIRING OF ROADS UNDER CRIF

The State/ Union Territories (UTs)/ Agency – wise details of funds allocated for maintenance and repair of NHs and funds released/ expenditure incurred during last three years and current year:-

Amount Rs. in crore									
Sl. No.	States/UTs/Agency	2018-19		2019-20		2020-21		2021-22 (Till 28.02.2022)	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
1	Andhra Pradesh	87.98	20.61	89.6	65.37	147.44	113.91	150.92	60.56
2	Arunachal Pradesh	34.1	15.97	28.72	25.27	78.76	111.39	68.84	37.56
3	Assam	48.33	11.33	28.49	3.28	130.68	73.19	110.7	36
4	Bihar	38.86	20.91	50.31	15.24	115.92	64.86	108.32	42.89
5	Chhattisgarh	28.59	10.79	25.02	16.79	44.13	16.72	32.77	13.25
6	Goa	8.1	4.87	6.59	1.13	18.95	8.02	16.19	6.42
7	Gujarat	80.3	64.49	100.23	91.43	186.28	114.78	168.58	47.01
8	Haryana	0.8	0.26	0.5	0.02	3	0	3.5	0
9	Himachal Pradesh	55.45	43.01	37.9	28.34	83.4	73.98	88.59	51.16
10	Jharkhand	44.31	32.25	26.83	26.07	39.71	23.13	49	20.52
11	Karnataka	66.21	46.52	60.88	30.87	148.3	132.44	151.44	48.95
12	Kerala	81.95	29.93	77.19	64.27	127.06	178.97	121.62	38.44
13	Madhya Pradesh	40.59	11.23	25.11	14.8	102.05	28.11	63.84	10.79
14	Maharashtra	387.9	352.83	125.25	42.48	281.53	157.14	270.81	43.28
15	Manipur	34.94	21.67	7.1	2.38	26.11	22.89	19.38	14.03
16	Meghalaya	121.29	67.35	70.36	39.15	61.66	45.64	64.07	46.22
17	Mizoram	158.98	126.86	48.97	37.23	34.91	21	44.96	21.59
18	Nagaland	63.33	50.65	42.42	32.73	62.14	46.24	70.09	21.56
19	Odisha	43.24	25.9	55.31	49.95	63.16	104.68	99.73	55.85
20	Punjab	33.2	10.62	10.74	5.43	34.72	27.81	27.85	3.09
21	Rajasthan	52.73	18.23	51.9	40.02	125.86	78.02	111.51	7.38
22	Sikkim	16	17.3	11.94	10.36	5.88	6.85	8.87	3.39
23	Tamil Nadu	52.77	42.68	36.85	16.21	92.68	92.18	75.95	15.5
24	Telangana	37.34	22.73	82.6	59.55	128.43	72.54	103.3	22.35
25	Tripura	47.94	47.35	25.71	14.54	16.68	12.13	9.03	0
26	Uttar Pradesh	73.07	40.12	116.22	73.54	139.57	90.81	133.63	47.79
27	Uttarakhand	38.06	15.04	27.97	14.42	46.21	32.79	40.41	5.96
28	West Bengal	32.27	28.54	41.66	38.03	51.5	34.89	46.11	29.86
29	Chandigarh	0.1	0	0.2	0	3.11	2.03	9.3	5.69
30	Dadar & Nagar Haveli ^	0.1	0	0.2	0	0.86	0	0.68	0

Amount Rs. in crore									
Sl. No.	States/UTs/Agency	2018-19		2019-20		2020-21		2021-22 (Till 28.02.2022)	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
31	Daman & Diu ^	0.1	0	0.2	0				
32	Delhi	0.5	0	0.5	0	0.25	0	0.2	0
33	Jammu & Kashmir \$	33.48	9.14	2.02	0.34	9.37	0	4.11	0
34	Ladakh			0	0	5.13	3.39	3.64	0
35	Puducherry	1.08	0.99	1.97	0.09	2.35	1.98	1.37	0.3
	Total	1843.99	1210.17	1317.46	859.33	2417.79	1792.51	2279.31	757.39
37	NHAI	272.19	272.19	400	400	400	400	1909.36	1909.36
38	NHIDCL	100	100	200	200	248.17	248.17	300	300
39	BRO	115	114.81	142	134.23	220	219.78	170	120.33
40	Bridge Management System								
41	Swachhata Activities along NH								
42	First come first serve			-59.46*	#	-632.04*	#	-1222.24*	#
	Grand Total	2331.18	1697.17	2000	1593.56	2653.92	2660.46	3436.43	3087.08

Alloc. – Allocation; Expd. - Expenditure

Authorizations were made to incur expenditure on purely “First Come First Serve” basis subject to the condition that total overall expenditure does not exceed total allocation made during that Financial Year to ensure that there are least surrender of funds. Therefore, expenditure for some States have been more than the allocation made during that Financial Year.

\$- Erstwhile Jammu and Kashmir State before reorganisation to State of Jammu & Kashmir and Ladakh UT

^ - Erstwhile UTs before merger

* - Negative allocation is reflected as funds were re-appropriated from State PWD to NHAI/NHIDCL due to lower expenditure being incurred. However the State/UT wise allocation was not reduced due to sanction purposes.

- Expenditure included in State/UT wise

Allocation and expenditure in the above statement includes PR/IRQP which is funded from NH(O) from 2021-22. Therefore, total allocation is greater than total outlay of M&R.

ANNEXURE – III

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 4672 FOR ANSWER ON 31.03.2022 ASKED BY DR. RAMAPATI RAM TRIPATHI REGARDING REPAIRING OF ROADS UNDER CRIF

The State/ UT - wise details of accrual/ allocation of funds and the funds released/ expenditure incurred for development and maintenance of State roads under CRIF scheme during each of the last three years and current year: -

Sr. No	State/UT	Amount in Rs. crore							
		2018-19		2019-20		2020-21		2021-22 (Till 28.02.2022)	
		Accrua 	Release *	Accrua 	Release *	Accrua 	Release *	Accrua 	Release *
1	Andhra Pradesh	330.27	326.88	349.64	350.08	325.54	322.00	334.96	300.80
2	Arunachal Pradesh	127.91	108.39	133.20	126.61	125.48	42.03	128.39	128.33
3	Assam	140.97	255.92	149.03	149.03	140.74	220.81	143.80	77.51
4	Bihar	197.71	101.49	210.35	223.16	195.30	425.93	201.16	447.06
5	Chhattisgarh	243.02	214.02	254.60	371.61	237.50	234.92	245.74	230.29
6	Goa	15.40	17.47	15.67	7.29	14.43	0.00	13.41	0.00
7	Gujarat	429.28	531.19	451.33	718.87	424.68	430.74	434.06	725.29
8	Haryana	185.06	80.93	185.10	200.77	167.73	78.54	177.05	163.71
9	Himachal Pradesh	98.98	92.56	103.27	87.12	97.27	95.95	99.74	99.69
10	Jharkhand	160.40	63.33	171.07	137.67	160.88	78.77	164.33	40.79
11	Karnataka	450.54	508.39	476.84	382.57	439.77	434.99	443.11	442.90
12	Kerala	136.74	122.85	140.54	0.00	132.26	273.99	126.77	126.71
13	Madhya Pradesh	551.98	625.70	579.67	693.25	541.01	535.13	556.21	622.93
14	Maharashtra	688.47	780.42	728.84	629.83	683.27	675.84	683.80	227.82
15	Manipur	36.14	12.95	38.00	12.64	35.85	13.22	36.60	13.43
16	Meghalaya	41.04	28.53	43.34	29.10	40.81	76.93	40.63	40.61
17	Mizoram	33.06	23.40	34.55	34.55	32.56	32.28	33.14	22.06
18	Nagaland	26.70	54.70	27.87	9.29	26.44	37.41	27.02	27.00
19	Odisha	293.08	111.93	308.94	286.96	289.54	534.19	298.67	296.01
20	Punjab	158.35	170.11	159.60	259.37	148.77	141.18	149.41	149.33
21	Rajasthan	644.38	591.86	669.01	415.17	622.71	141.81	627.89	148.40
22	Sikkim	12.21	16.76	12.89	4.29	12.09	3.98	12.06	12.05
23	Tamil Nadu	367.76	416.88	379.65	262.37	352.04	503.17	350.32	350.15
24	Telangana	263.99	279.08	276.37	234.06	256.08	253.29	262.01	261.88
25	Tripura	18.44	3.44	19.13	22.03	17.89	48.84	18.49	18.48
26	Uttar Pradesh	578.63	655.91	624.31	541.09	582.69	576.36	616.59	616.29
27	Uttarakhand	99.05	85.80	103.98	42.58	97.23	61.34	98.85	98.80

Sr. No	State/UT	Amount in Rs. crore							
		2018-19		2019-20		2020-21		2021-22 (Till 28.02.2022)	
		Accrua 	Release *	Accrua 	Release *	Accrua 	Release *	Accrua 	Release *
28	West Bengal	212.57	138.33	224.70	451.67	209.20	136.11	213.97	213.87
29	A& N Islands	20.01	20.52	20.22	6.74	15.12	15.12	15.17	10.08
30	Chandigarh	5.62	0.00	5.65	0.00	6.16	0.00	4.76	0
31	Dadar & Nagar Haveli	4.52	0.00	4.57	4.57	5.61	5.61	4.80	2.59
32	Daman & Diu	2.77	0.00	2.80	0.00				
33	Delhi	62.49	0.00	59.99	0.00	34.15	0.00	27.20	0
34	Jammu & Kashmir	348.87	344.75	137.85	152.96	94.51	79.40	96.91	94.51
35	Ladakh			103.82	17.36	246.22	96.95	250.83	0
36	Puducherry	12.51	0.00	12.01	4.00	8.47	8.47	7.39	5.18

***Funds to some States/UTs have been released more than the accrual of a State from the unspent balance of previous years of those States/UTs.**

ANNEXURE – IV**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 4672 FOR ANSWER ON 31.03.2022 ASKED BY DR. RAMAPATI RAM TRIPATHI REGARDING REPAIRING OF ROADS UNDER CRIF**

The State/ UT - wise details of accrual/ allocation of funds and the funds released/ expenditure incurred for development and maintenance of State roads under EI&ISC scheme during each of the last three years and current year: -

Amount in Rs. Crore									
Sl. No.	State / UT / Agency	2018-19		2019-20		2020-21		2021-22 (till 28.02.2022)	
		Alloc.	Expd.*	Alloc.	Expd.*	Alloc.	Expd.*	Alloc.	Expd.*
1	Andhra Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
2	Arunachal Pradesh	15.00	15.00	40.00	26.49	33.50	33.44	15.00	28.10
3	Assam	25.00	21.38	52.00	39.97	43	34.81	21.39	49.01
4	Goa	30.00	25.77	20.00	16.11	10.5	6.39	3.00	0
5	Gujarat	7.00	4.24	2.00	0.04	7.59	7.59	8.17	7.36
6	Haryana	15.00	13.90	30.00	19.66	11.73	2.4	4.92	0
7	Himachal Pradesh	12.50	8.20	12.00	8.35	6.98	6.48	2.00	0.73
8	Jharkhand	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Karnataka	5.00	2.56	2.00	0.00	2.37	2.37	0.68	0
10	Madhya Pradesh	0.00	0.00	0.00	0.00	6.3	6.62	4.80	6.84
11	Maharashtra	4.00	0.78	2.00	0.00	0.00	0.00	0.00	0.00
12	Manipur	25.00	27.91	25.00	22.50	40	39.99	26.66	31.99
13	Meghalaya	15.00	14.15	22.00	20.44	20	19.5	5.71	5.68
14	Mizoram	0.00	0.00	0.00	0.00	10	5.01	2.86	1.42
15	Nagaland	55.00	55.46	130.00	147.80	72	71.59	83.83	89.78
16	Odisha	10.00	14.72	55.00	37.87	46	44.63	78.64	48.69
17	Punjab	15.00	10.24	3.50	1.80	1.2	1.22	0.34	0
18	Rajasthan	15.00	9.96	5.00	1.86	0.00	0.00	0.60	0.59
19	Sikkim	6.00	12.63	11.50	9.40	1.78	1.78	5.71	5.64
20	Tamil Nadu	75.00	66.27	13.00	11.21	34	28.34	9.71	17.71
21	Telangana	12.00	9.98	10.00	5.95	2.31	2.3	0.66	0
22	Uttar Pradesh	90.00	93.78	26.00	25.91	0.00	0.00	0.00	0.00
23	West Bengal	3.50	3.33	0.00	0.00	0.00	0.00	0.00	0.00
24	Jammu & Kashmir	65.00	64.56	5.00	4.62	0.74	0.68	1.50	0.58
25	First Come First Serve							18.82	#

***Authorizations were made to incur expenditure on purely “First Come First Serve” basis subject to the condition that total overall expenditure does not exceed total allocation made during that Financial Year to ensure that there are minimum surrender of funds.**

Therefore, expenditure for some States have been more than the allocation made during that Financial Year.

Alloc. – Allocation, Expd. – Expenditure

#- Expenditure included in State/UT wise

ANNEXURE – V

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 4672 FOR ANSWER ON 31.03.2022 ASKED BY DR. RAMAPATI RAM TRIPATHI REGARDING REPAIRING OF ROADS UNDER CRIF

The State/ UT – wise details of Projects sanctioned / finalised under CRIF scheme during last three years and current year:-

Sr. No	State/UT	Length in km, Cost in Rs. crore								
		2018-19			2020-21			2021-22		
		Projects sanctioned / Finalized by the Ministry								
No.	Length	Cost	No.	Length	Cost	No.	Length	Cost		
1	Andhra Pradesh	41	693.26	843.24	46	675.58	945.90	0	0.00	0.00
2	Arunachal Pradesh	0	0.00	0.00	0	0.00	0.00	27	294.31	553.48
3	Assam	2	23.67	70.70	13	200.81	606.27	0	0.00	0.00
4	Bihar	27	390.64	1151.06	1	2.15	204.95	0	0.00	0.00
5	Chhattisgarh	12	211.45	612.72	0	0.00	0.00	15	315.72	846.03
6	Goa	0	0.00	0.00	0	0.00	0.00	6	75.09	80.51
7	Gujarat	54	1067.56	1560.65	0	0.00	0.00	0	0.00	0.00
8	Haryana	0	0.00	0.00	0	0.00	0.00	1	24.10	99.14
9	Himachal Pradesh	26	290.26	466.36	0	0.00	0.00	0	0.00	0.00
10	Jharkhand	4	109.58	507.64	0	0.00	0.00	0	0.00	0.00
11	Kerala	56	702.70	801.00	0	0.00	0.00	0	0.00	0.00
12	Madhya Pradesh	18	293.36	1190.91	1	107.00	153.62	24	599.33	1892.98
13	Maharashtra	52	501.25	2581.24	0	0.00	0.00	276	1597.00	2231.00
14	Manipur	0	0.00	0.00	14	177.60	245.99	0	0.00	0.00
15	Meghalaya	44	269.24	321.88	0	0.00	0.00	0	0.00	0.00
16	Mizoram	1	20.00	49.11	0	0.00	0.00	0	0.00	0.00
17	Odisha	30	566.52	1261.97	1	31.46	125.49	0	0.00	0.00
18	Punjab	38	712.91	464.60	12	144.16	211.22	3	24.31	82.03
19	Rajasthan	24	366.27	693.59	32	530.56	723.53	81	1607.26	2045.61
20	Sikkim	14	49.07	90.07	0	0.00	0.00	0	0.00	0.00
21	Tamil Nadu	71	624.79	1996.40	0	0.00	0.00	0	0.00	0.00
22	Telangana	54	668.48	800.00	0	0.00	0.00	48	611.51	878.55
23	Tripura	17	135.95	91.92	1	16.00	15.87	0	0.00	0.00
24	Uttar Pradesh	77	995.83	1826.48	0	0.00	0.00	16	300.51	545.85
25	Uttarakhand	33	222.79	508.77	0	0.00	0.00	42	318.00	615.48
26	West Bengal	8	151.30	592.77	7	135.78	482.78	0	0.00	0.00
27	A & N Islands	61	43.49	57.68	0	0.00	0.00	0	0.00	0.00
28	Dadra & Nagar Haveli and Daman & Diu	20	43.29	62.86	0	0.00	0.00	0	0.00	0.00
29	Delhi	1	Bridge	42.21	0	0.00	0.00	0	0.00	0.00
30	Jammu & Kashmir	15	183.81	266.12	0	0.00	0.00	0	0.00	0.00
31	Ladakh	4	19.00	54.77	0	0.00	0.00	17	239.41	297.24
32	Puducherry	4	36.91	31.23	0	0.00	0.00	4	41.27	33.00

No projects were sanctioned during 2019-20 under CRIF scheme.

ANNEXURE – VI**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 4672 FOR ANSWER ON 31.03.2022 ASKED BY DR. RAMAPATI RAM TRIPATHI REGARDING REPAIRING OF ROADS UNDER CRIF****The State/ UT – wise details of Projects sanctioned under EI&ISC scheme during 2018-19:-**

		Length in km, Cost in Rs. crore		
Sr. No.	State/UT	2018-19		
		Projects sanctioned		
		No.	Length	Cost
1	Madhya Pradesh	1	0.55	33.03
2	Manipur	3	42.72	153.33
3	Mizoram	1	9.00	57.91
4	Nagaland	1	22.00	74.06
5	Punjab	1	30.30	49.32
